

retail outlets (petrol pumps) and to suspend supplies to those dealers against whom there is a *prima facie* case of malpractice, to be followed by termination of dealership.

(c) The requisite information is being collected and will be laid on the table of the Sabha in due course.

(d) There is no such proposal at present. The Super bazars, Co-operative Societies etc. are free to apply for retail licence.

12 Noon.

#### PAPERS LAID ON THE TABLE

##### Statement showing the Bills assented to by the President

SECRETARY GENERAL; Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Thirteenth Session of the Rajya Sabha and assented to by the President. [Placed in Library. See No. LT-814/80].

Notifications of the Ministry of Agriculture (Department of Food)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): Sir, I beg to lay on the Table, under section 21 of the Sugar Undertakings (Taking Over of Management) Act, 1978, a copy each (in English and Hindi) of the Ministry of Agriculture (Department of Food) Notifications S.O. Nos. 218(E) to 25(E), dated the 28th March, 1980. [Placed in Library. See No. LT-795/80].

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Sir...

SHRI MANUBHAI PATEL (Gujarat): Sir, he should be introduced first.

THE LEADER OF THE HOUSE (SHRI PRANAB MUKHERJEE): Sir, this is the usual practice that the new

Ministers are introduced in the House by the Prime Minister. It has been decided that it will be at 2.00 P.M. But there is some urgent business. If the hon. Members agree, we can do it. As the Leader of the House, I am introducing Shri Maganbhai Barot, the Deputy Minister in the Ministry of Finance.

(Interruptions)

MR. CHAIRMAN-. We have very serious business in hand and should not raise these petty objections.

##### I. Statement indicating the results of Market loans floated by the Central Government in May, 1980.

##### II. Notification of the Ministry of Finance (Department of Economic Affairs)

SHRI MAGANBHAI BAROT: Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers of the Ministry of Finance (Department of Economic Affairs):—

(i) Statement indicating the results of Market Loans floated by the Central Government in May, 1980. [Placed in Library. See No. LT-797/80].

(ii) Notification No. F. 4(7)-W&M/80, dated the 20th May, 1980. [Placed in Library. See No. LT-798/80].

##### I. Notifications of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs).

##### II. Notification of the Election Commission of India.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): Sir, I beg to lay on the Table:

1(a) A copy (in English and Hindi) of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs), Notification S.O. No. 247(E), dated the 11th April, 1980, publishing the Film Finance Corporation Limited, the Indian Motion Pictures Export Corporation Limited and the National